

14. A census of slums and marginal settlements should be carried out all over the country.

15. A long term land utilisation policy based on future economic development and demographic projections should be adopted.

16. To achieve intensive utilisation of land, strategy of 'low rise high density, development should be adopted.

17. The concept of incremental development be considered as a land development option.

18. A specific percentage of the total investment in housing should be reserved for shelter to intended beneficiaries of the IYSH Projects.

19. Macro level integrated land development plans should be prepared for each region by the State Town and Country Planning Organisations.

20. Suitable extension agencies may be created to guide and coordinate extension work of various Municipal authorities.

21. A Committee may be set up to go into the multiplicity of organisations involved in human settlements work and to suggest suitable modifications in the institutional structure and also to suggest suitable mechanism for monitoring activities in different institutions.

22. The development programme of comparatively bigger villages should be prepared by the State Town and Country Planning Organisations.

23. While the subsidised rural housing should be continued, the practice of providing free housing should be discontinued.

24. Massive programme for regeneration of traditional building material should be launched.

25. The rural and urban shelter programme may be given allocation of plan resources in the ratio of 60:40 and in addition to plan funds resources

from commercial banks should also be mobilised.

26. The Reserve Bank of India's restrictions on commercial bank loans for shelter should be liberalised and the procedures followed by financial institutions for financing shelter projects should be simplified.

27. In order to reduce the incidence of 'transaction cost' in the intended beneficiaries suitable amendments may be made to the existing legislations to reduce the cost of land acquisition, registration, acquisition of title etc.

28. Research and development work in the field of shelter should be oriented to evolve 'Affordable Shelter' to the intended beneficiaries and the personnel of the implementing agencies should be trained in the new concepts and techniques of affordable shelter.

Panel on poverty of fishermen

623. SHRI SHRIKANT VERMA: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government propose to set up a panel to find out the causes of perennial poverty of fishermen and the constraints faced by them in increasing fish production through mechanisation; and

(b) if so, what are the details in this regard?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) and (b) No, Sir. However, a country wide Techno-Socio-Economic Survey of Fishermen Community has been launched under a Centrally Sponsored Scheme.

Progress of Integrated Rural Development Programme

624. SHRI R. SAMBASIVA RAO: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have made any assessment of the progress so far